

[Print](#)**Defective Case Register from 2026-01-20 to 2026-01-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/1571/2026	PRASANTA KUMAR JENA	2026-01-20	1. Copy is not served. 2. Page Nos 15 and 16 are not legible properly.
2	D-BLAPL/39338/2025	BISWARANJAN DALAI	2026-01-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Name of the court mentioned in cause title and para -1 of the petition not tally with Rejection order.ii) Page no. 15 and 32 not properly scanning.
3	D-ABLAPL/1802/2026	KHUSBU PANIGRAHI	2026-01-20	1. Rs 10/- not paid in V.nama.
4	D-ABLAPL/1751/2026	AMULYA RATNA PANDA	2026-01-20	1. The relationship of petitioner 2 with her husband is not correctly mentioned in cause title.
5	D-WP(C)/1608/2026	KSHIROD KUMAR PAHIL	2026-01-20	Annexure-2 and 4 not neat
6	D-CRLREV/1870/2026	BIGYAN KUMAR SHARMA(SR. ADV.)	2026-01-20	1. Copy to CG not served. 2.Pages No-43 45 54 63 and 69 not legible
7	D-WP(C)/1619/2026	PRAFULLA CHANDRA ACHARYA	2026-01-20	.Subject Code Not Furnished .
8	D-ABLAPL/1741/2026	SUCHIT KUMAR NAYAK	2026-01-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
9	D-CONTC/1224/2026	ADV	2026-01-20	Put up for SR after filing of copy of order and cause title in wp(c) and contc.
10	D-CRLREV/1884/2026	SHIB SHANKAR MOHANTY	2026-01-20	Put up S.R. after filing the consolidated petition.
11	D-WP(C)/1682/2026	SANDHYARANI PANI	2026-01-20	1. Deficit court Rs 6/- not paid in C.T.
12	D-WP(C)/1636/2026	BISWAJIT NAYAK	2026-01-20	.Subject Code Not Furnished .
13	D-WP(C)/1881/2026	PRAFULLA CHANDRA ACHARYA	2026-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of order under Annexure-3 does not tally with para-1 of the petition.2. Paragraph no. not correctly furnished in declaration.
14	D-CONTC/2575/2026	JANMEJAYA KATIKIA	2026-01-20	i) Para no. 4 and 8 are repeat. ii) Legible copy of page no. 18 to be filed.
15	D-CRLREV/9/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-01-20	1. Good ground certificate not furnished. 2. Annex-1 and 2 not page mark .
16	D-WP(C)/1460/2026	BRAHMANANDA TRIPATHY	2026-01-20	1-COURT FEE IS DEFICIENT. Synopsis and date chart not mentioned in the Index.Executants no-4 sign two times.D.C.Fee

				of Rs.42/- not paid.Serial no 2 to 9 age not mentioned .Age of the petitioner not mentioned in the affidavit and also I.A.
17	D-WP(C)/1494/2026	DEBI PRASAD DAS	2026-01-20	D.C.Fee of Rs.6/- not paid.
18	D-CRLMC/1856/2026	SUKANTA KUMAR NAYAK	2026-01-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
19	D-WP(C)/1474/2026	GOBARDHAN NAYAK	2026-01-20	Annex-3 not mentioned in the petition copy.Page 6 not found.
20	D-ABLAPL/1697/2026	JAYANTA KUMAR MAJHI	2026-01-20	i) Page no. 9 not clearly legible.
21	D-CONTC/1622/2026	ADV.	2026-01-20	Its contc petition Premature one.
22	D-CRLMA/1982/2026	ADV.	2026-01-20	A. fee Rs-2.25/- to be filed.
23	D-ABLAPL/1704/2026	PRAKASH CHANDRA DASH	2026-01-20	i) Page nos.10 and 11 not legible.
24	D-ABLAPL/40585/2025	SIDHARTHA SANKAR RAY	2026-01-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. D.C.fee RS.10/- TO BE PAID ON V.NAMA
25	D-CRLMP/2122/2026	NIRANJAN PANDA	2026-01-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
26	D-CRLMC/2064/2026	ALOK KUMAR MOHAPATRA	2026-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Age and Signature of the deponent in affidavit and V.nama does not tally with cause title
27	D-RSA/1465/2026	PITAMBAR PANDA	2026-01-20	1. Period of Delay 37 days.I.A for condonation of delay not Filed. 2.Date mentioned in the A-1 does not tally with the Index
28	D-WP(C)/54944/2025	GOPAL KRUSHNA NANDA	2026-01-20	.Subject Code incorrectly Mentioned
29	D-RSA/2288/2026	PRADEEP KUMAR PARIDA	2026-01-20	1. Period of Delay 40 days.I.A for condonation of delay not Filed.
30	D-WA/46596/2025	JATESWAR NAYAK,A.G.A	2026-01-20	i) Page mark of annexure-1 in Index not tally with Book mark. ii) Wp(c) no. mentioned in Book mark of Annexure -1 not tally with Index. iii) Annexure -2 mentioned in Book mark not tally with Index.iv) Name of the respondent in affidavit of the stay petition not correct. .
31	D-CRLMC/2088/2026	SATYANARAYAN MISHRA	2026-01-20	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.

32	D-RSA/2326/2026	NIROD KUMAR SAHU	2026-01-20	Question of Maintainability.
33	D-WA/309/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-01-20	QUESTION OF MAINTAINABILITY IN CHALLENGING THE INTERIM ORDERS PASSED IN CONTC. PETITION
34	D-CONTC/1626/2026	ADV.	2026-01-20	i) page mark not properly. ii) Postal receipt to be filed. put up for SR after removal of defect.
35	D-WA/2107/2026	DEBASHIS TRIPATHY,A.G.A	2026-01-20	Question of maintainability in challanging the interim order passed in CONTC.
36	D-CONTC/1632/2026	ADV.	2026-01-20	Put up for SR after filing of postal receipt and cause title in wp(c).
37	D-CRLA/1863/2026	TARA PRASAD MOHAPATRA	2026-01-20	Status of appellant not furnished 2.Para Nos. grounds not correctly furnished
38	D-CRLA/1866/2026	DEBASIS SARANGI	2026-01-20	Court Fee Rs.6.00 not paid 2.Receipt showing copy On vigilance counsel not filed 3.Status of appellant not furnished 4.Date of trial court judgement wrongly furnished in 1st para of I.A.No.225/2026, 5. Occupation of deponent furnished in affidavits in I.As. not clearly mentioned
39	D-WP(C)/1615/2026	SUBHRANSU BHUSAN MOHANTY	2026-01-20	D.C.Fee of Rs.6/- to be paid on C.T
40	D-CRLA/1873/2026	PRABHAV BEHERA	2026-01-20	1.Court Fee Rs.6.00 not paid 2.Status of appellant not furnished 3. Annexure-1 not marked on index, 4. Date of trial court judgement wrongly furnished in being aggrieved para, 5. Provision of law not furnished in I.A.No.227/2026
41	D-RSA/48977/2025	RAJ KISHOR SWAIN	2026-01-20	1.Court Fee Rs.164.25 Payable and Not Paid. Authentication fee due on the 2.(a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid 3.Put up for further S.R after payment of C.Fee and rectification of defects for computing the period of limitation.
42	D-CONTC/1294/2026	BRUNDABAN ROUT	2026-01-20	Reference certificate not furnished.
43	D-WP(C)/2443/2026	SURYAKANTA DWIBEDI	2026-01-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-ABLAPL/711/2026	ANJANA SAHOO	2026-01-20	1. In affidavit, Sl no 2 ,3,4 information left blank. 2.Annexures have not been mentioned in the index, application and Annexures 3.The all annexures attached tot the application have not been attested. 4. Put up for S.R there after
45	D-ABLAPL/1537/2026	SANJIT MISHRA	2026-01-20	i) Name of the informant be redacted from para -2 of the petition.ii) Page no. 12 not neat.iii) For further S.R.
46	D-ABLAPL/1538/2026	SANJIT MISHRA	2026-01-20	i) Name of the informant be redacted from para 2 of the petition.ii) For further S.R
47	D-WA/2127/2026	MANASH RANJAN MOHANTY,A.G.A	2026-01-20	i)Date of order wrongly mention in cause title. ii) Anx-3 wrongly mention in page no. 5 and Anx- 4 wrongly mention in page no. 6. iii)Para

				no. G and O repeat in appeal memo. iv) Op. no. 1 wrongly mention in declaration in both the I.As.
48	D-WP(C)/1553/2026	GHANASHYAM NAMTOAR	2026-01-20	Page 19 and 20 partial not legible.
49	D-WP(C)/1824/2026	PRAFULLA KUMAR MOHAPATRA	2026-01-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
50	D-CONTC/1275/2026	ADV	2026-01-20	Contc no. not furnished in reference certificate
51	D-CONTC/1297/2026	ADV.	2026-01-20	Code Not furnished Reference certificate not furnished.
52	D-ABLAPL/1748/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-01-20	1. P.S. case is not correctly furnished in Cause Title.
53	D-WP(C)/2475/2026	SAIBRATA RATH	2026-01-20	1. Page Nos.41 to 45 Are Not Legible.2.Hologram of Rs50/- to be paid On V>Nama
54	D-ABLAPL/1547/2026	SAROJ KUMAR DASH	2026-01-20	i) page no. 11 not properly scanning.
55	D-WP(C)/2604/2026	SRINIBASH SATAPATHY	2026-01-20	1. Annexure number not correctly furnished in cause title and 2nd line of the page no.3
56	D-CONTC/1283/2026	ADV.	2026-01-20	Para no. not correctly furnished in declaration
57	D-ABLAPL/1715/2026	SAPAN KUMAR LENKA	2026-01-20	1 G.R. case number not mentioned in Para-1
58	D-CONTC/1395/2026	BIJAYALAXMI SAHOO	2026-01-20	IN AFFIDAVIT, DECLARATION NOT FURNISHED BY THE PRESENT PETITIONER.PUT FOR SR AFTER REMOVAL OF DEFECT
59	D-ARBA/2585/2026	SHRADHANJALI SAHOO	2026-01-20	Put up for SR after filing of Certified copy of impugned order.
60	D-CRLMC/1961/2026	DOLAGOBINDA MOHAPATRA	2026-01-20	1.C.Copy of F.I.R. to be filed.
61	D-WP(C)/1359/2026	BHAGABAN BEHERA	2026-01-20	1. Page nos.22,23,27 and 28 not neat and legible.2. Page no.80 not fullfledged. 3.Nomenclature of the case not furnished in V.nama.
62	D-WP(C)/2679/2026	SASWAT KUMAR ACHARYA	2026-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of petitioner not mentioned affidavit and Vnama
63	D-MATA/2466/2026	SOUBHAGYA KUMAR DASH	2026-01-20	1.Copy of Trial Court Judgement Rs 2/ not paid Decree Rs 5/ not paid
64	D-WP(C)/2554/2026	DHIRENDRA KUMAR MOHAPATRA	2026-01-20	Date of Copy of application vide annex-3 not tally with Index
65	D-WP(C)/2260/2026	SUKANTA KUMAR NAYAK (2)	2026-01-20	Page nos.19 and 21 not fullfledged.
66	D-ABLAPL/1709/2026	BIDYALOK MOHAPATRA	2026-01-20	i) Paragraph sl. no.not correct in petition AND Affidavit. .Name Of The Filing Advocate Not

				In Capital Letters In The Petition
67	D-WP(C)/2179/2026	KUNAL KUMAR SWAIN	2026-01-20	Page nos. 145 to 147 wrongly mention after page no.44.
68	D-CMP/2568/2026	SUNKURU SUDHAKAR RAO	2026-01-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED.
69	D-BLAPL/2074/2026	PANCHANAN PANIGRAHI	2026-01-20	1. Code no. not correct in assessment slip
70	D-ABLAPL/1780/2026	BHARAT BHUSAN ROUTRAY	2026-01-20	signature of executant does not tally with cause title
71	D-CRLMC/1860/2026	SHIB SHANKAR MOHANTY	2026-01-20	14-NOT PROPERLY INDEXED.
72	D-FAO/2497/2026	DEBASHIS TRIPATHY,A.G.A	2026-01-20	Reference Certificate be corrected
73	D-CONTC/1298/2026	SANTOSH KUMAR PATTANAIK	2026-01-20	Op no. 1 not party in wp (c).
74	D-ABLAPL/1826/2026	TARA PRASAD MOHAPATRA	2026-01-20	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.6/- not paid.
75	D-CONTC/1342/2026	SWOYAM PRABHU JENA	2026-01-20	Date of order wrongly mention in synopsis.
76	D-BLAPL/1934/2026	TRILOCHAN NANDA	2026-01-20	Certified copy of Rejection order of the accused petitioner(Bhajindra Rana) not filed.
77	D-CRLA/1890/2026	PRADEEP KUMAR PARIDA	2026-01-20	Put up for S.R. after redacting the name of informant from appeal memo
78	D-WP(C)/1693/2026	BHABANI PRASAD MOHANTY	2026-01-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-BLAPL/2034/2026	PRABHAKAR SABAT	2026-01-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
80	D-CONTC/1443/2026	ADV.	2026-01-20	PAGE NO.7 NOT AVAILABLE.PUT UP FOR SR AFTER REMOVAL OF DEFECT
81	D-MACA/1818/2026	LALATENDU SAMANTARAY	2026-01-20	Court Fee Rs. 46,500/- payable, Rs. 12/- paid. D.C. fees of RS.46,488/- to be paid. 1. Dist. not furnished in address of Resp. no.1.2. Name of trial court not correctly mentioned in the being aggrieved and prayer.
82	D-CONTC/1161/2026	ADV	2026-01-20	COPY OF CAUSE TITLE and PROOF OF COMMUNICATION OF ORDER TO OPP. NO.2 IN WP(C) NO.20932/2025 BE FILED. THEN PUT UP FOR SR
83	D-CRLMC/1962/2026	BIRAJA PRASAD ROUTRAY	2026-01-20	1. C.Copy of F.I.R. to be filed.
84	D-WP(C)/1669/2026	PRAHALLAD SAHU	2026-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
85	D-CRLMC/1985/2026	GOPAL CHARAN MOHANTY	2026-01-20	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Court fee of Rs.6/- not paid in the petition.2.Paragraph no. not correctly furnished in declaration in the I.A.
86	D-CONTC/1423/2026	ADV.	2026-01-20	COPY OF CAUSE TITLE and PROOF OF COMMUNICATION OF ORDER DTD.18.11.2025 TO OPP.NO 1 IN W.P(C) NO.704/2025 BE FILED. THEN PUT UP FOR SR
87	D-RPFAM/2436/2026	SATYABRATA JENA	2026-01-20	Period of Delay 942 days 2. anex-4 not proper page mark, good ground not furnished
88	D-ABLAPL/1690/2026	DIGANT KALLOL DEO	2026-01-20	1. Petitioner No.3 as mentioned in cause Title being minor has not been represented through Guardian. 2. OR case No.74 BBL2025 mentioned in the Cause Title and petition does not tally with that of Annexure 1. 3.Synopsis and Date chart have not been paginated.
89	D-WP(C)/1545/2026	NIRANJAN PANDA	2026-01-20	This may be Registered as P.I.L
90	D-CONTC/1398/2026	BIJAYALAXMI SAHOO	2026-01-20	IN AFFIDAVIT , DECLARATION NOT FURNISHED BY THE PETITIONER.PUT UP FOR SR AFTER REMOVAL OF DEFECT
91	D-EXP/2664/2026	SANTOSH KUMAR MAHANTY	2026-01-20	Put up for SR after filing of c. copy of impugned order.
92	D-BLAPL/1914/2026	JUGALA KISHORE PANDA	2026-01-20	Page No. 11 17 21 not legible.
93	D-WP(C)/1550/2026	BHABANI SANKAR MISHRA	2026-01-20	.Receipt Showing Serv.copy To cg not Filed.
94	D-CRLREV/1894/2026	UMAKANTA BARIK	2026-01-20	1 CRLMC mentioned instead of CRLREV in affidavit in petition and I.A.
95	D-BLAPL/1929/2026	BISWARANJAN MAHARATHA	2026-01-20	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
96	D-WA/50682/2025	SOURAV SUMAN BHUYAN	2026-01-20	Status of the respondents not furnished.
97	D-WP(C)/1529/2026	INDRAMANI SAHOO	2026-01-20	Page marking not proper. .Receipt Showing Serv.copy To cg not Filed.
98	D-FAO/2483/2026	RIMJHIMBALA PATI	2026-01-20	1. Period of Delay 143 days.I.A for condonation of delay Not Filed.
99	D-CONTC/1450/2026	ADV.	2026-01-20	COPY OF CAUSE TITLE IN W.P(C) NO.16188/2025 BE FILED THEN PUT UP SR
100	D-BLAPL/2011/2026	ASIT KUMAR JENA	2026-01-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of the Informant and address of the victim mentioned in cause title be redacted.Thereafter, put up for S.R
101	D-CRLMC/1803/2026	KARUNAKAR GAYA	2026-01-20	1. CT case number not correctly furnished in para no.11 and Prayer of the petition.
102	D-ABLAPL/1674/2026	SUCHISMITA DASH	2026-01-20	page no 13 not neat.
103	D-BLAPL/1936/2026	ANIRUDHA DAS	2026-01-20	P.R. No. mentioned in petition is neither reflected in Rejection order nor attached the copy of P.R.

104	D-WP(C)/2043/2026	SIDDHARTH GOUTAM DAS	2026-01-20	Name of petitioner no. 2 not tally with cause title
105	D-BLAPL/1964/2026	SUSHANTA KUMAR JOSHI	2026-01-20	14-NOT PROPERLY INDEXED.
106	D-CRLA/2141/2026	LALATENDU SAMANTARAY	2026-01-20	Annexure-1 not marked at page No.9
107	D-CRLMP/1845/2026	BINAYAK MOHAPATRA	2026-01-20	1. Sl. no.2 not correctly furnished in affidavit. 2.Nomenclature not correctly furnished Sl. no.3 in Index and V.nama.
108	D-ABLAPL/1581/2026	SAUMYA RANJAN PRADHAN	2026-01-20	1.Paragraphs mentioned in the petition is not under the affidavit.
109	D-CRLMC/1695/2026	SARADA PRASAD DASH	2026-01-20	1. Name of the PS and PS case number not furnished in the petition
110	D-ABLAPL/1757/2026	SIBA PRASAD PATRA	2026-01-20	1. Copy is not served. 2. Page Nos 10 and 17 are not legible properly
111	D-ABLAPL/1685/2026	SACHIDANANDA PADHEE	2026-01-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Date chart has not been correctly mentioned.
112	D-WP(C)/1674/2026	KSHETRABASI MOHANTY	2026-01-20	1.Rs 50/- not paid in V.nama
113	D-ABLAPL/1682/2026	ASHOK DAS	2026-01-20	Sl no.7 not furnished in petition para
114	D-MACA/2377/2026	PRASANTA KUMAR MAHALI	2026-01-20	1. Period of Delay 75 days
115	D-MACA/2398/2026	JEEVANJYOTI MOHANTY	2026-01-20	Court Fee Rs. 200/ payable , not paid
116	D-MACA/2439/2026	KAPILA CHARAN NAYAK	2026-01-20	Court Fee Rs. 700/ payable , not paid
117	D-CRLREV/1903/2026	JYOTIKANT MAHAPATRA	2026-01-20	1.Authentication fee Rs2/- not paid on Annex-6 2.c. copy annex-4not filed .Dispensing I.A. not filed. 3.CMC -451/2025 mentioned instead of 451/ 2024 in para-1 .
118	D-WP(C)/2514/2026	ALOK KUMAR PANDA	2026-01-20	Annexure 3 and 4 not in book mark and petition as per index
119	D-ABLAPL/1560/2026	DIPTI RANJAN BHOKTA	2026-01-20	i) Last para of page no s.10 and 13 not legible.
120	D-ABLAPL/1740/2026	SUCHIT KUMAR NAYAK	2026-01-20	1. The name of the petitioner mentioned in Cause Title does not tally with that of his signature V>Nama and Affidavit
121	D-MACA/2438/2026	KAPILA CHARAN NAYAK	2026-01-20	it may be register as WPC
122	D-ABLAPL/1554/2026	SUDHANSHU SEKHAR DASH	2026-01-20) Name of the informant in the 2nd para of para-2 of the petition be redacted.ii) For further S.R.
123	D-CONTC/1527/2026	ADV	2026-01-20	Code Incorrect 1. Age of the petitioner not furnished in the cause title.2. Age of the deponent in affidavit not furnished in declaration.
124	D-WP(C)/1875/2026	BIJAYA LAXMI SAHOO	2026-01-20	1. Date of order under Annexure-2 does not tally with Index.

125	D-CRLMC/1725/2026	SOUMYA MISHRA	2026-01-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defects.
126	D-ABLAPL/1552/2026	BRAJA KISHOR PANDA	2026-01-20	i) Page no. 9 not properly scanning.
127	D-CONTC/904/2026	ADV	2026-01-20	Put up for SR after filing of postal receipt.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 20-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
---------------	----------------------	--------------------	---	----------------------------
